

के लिए, शक्तिचालित करघा जांच समिति ने रंगीन साढ़ियों का उत्पादन केवल हथकरघा उद्योग के लिए सुरक्षित करने की सिफारिश की थी। भारत सरकार ने यह सिफारिश स्वीकार कर ली है। मिलों द्वारा धोतियों तथा साढ़ियों का उत्पादन भी 1963 के स्तर तक सीमित कर दिया गया है।

(ग) प्रश्न नहीं उठता।

(घ) मिलों द्वारा धोतियों तथा साढ़ियों के उत्पादन को 1963 के स्तर तक सीमित करने का प्रतिबन्ध 19 मई, 1967 को लागू किया गया।

Fresh Graduate Engineers Recruited as Apprentices in Defence Factories

2666. SHRI TENNETI VISWANATHAN : Will the Minister of DEFENCE be pleased to lay on the Table a statement showing :

(a) the number of fresh Graduate Engineers (Mechanical) recruited every year as Apprentices for training in Hindustan Aeronautics Limited, Garden Reach Workshops Ltd., Calcutta, Mazagaon Docks Ltd., Bombay, Praga Tools Ltd., Secunderabad, Bharat Earth Movers Ltd., Bangalore, Ordnance Factories and Plants of the Heavy Engineering Corporation, Ranchi (Datia) ;

(b) the qualifications required of such trainees and the duration of training ;

(c) the value of stipends paid ;

(d) the procedure for selection (whether by examination or by interview) ;

(e) the dates of the next examinations/selections to be made in 1969 and the procedure for giving publicity to such examinations/selections ; and

(f) the scope for absorption of the trainees in the defence organisations mentioned in part (a) above ?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI L. N. MISHRA) : (a) to (f) The information is being collected and will be laid on the Table of the House as soon as possible.

Export of Textiles to Burma

2667. SHRI P. C. ADICHAN :
SHRI S. K. TAPURIAH :

SHRI VALMIKI CHOUDHARY :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether a big order for export of Indian textiles has been secured recently from Burma ;

(b) if so, the value of the order and the nature and extent of textiles to be exported ; and

(c) to which mills the order has been assigned ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) to (c). An order worth about Rs. 3.98 crores is reported to have been secured by the Cotton Textiles Export Promotion Council for export of cotton textiles (yarn and cloth) to Burma. It is for the Council to make allocation of this order to the Members of its Panel.

Chairmen of Rubber and Coir Boards

2668. SHRI MANGALATHUMADAM : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) when the term of the Chairman of the Rubber and Coir Boards expire ;

(b) on how many occasions and for which years non-officials were appointed to these top posts in Kerala ; and

(c) the mode of appointment to such posts ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) The present terms of the Chairmen of the Rubber and Coir Boards will expire on 13th July, 1969 and 1st August, 1969 respectively.

(b) Non-officials were appointed on four occasions as Chairman, Rubber Board, between the years 1947 to August, 1955.

No non-official has ever been appointed to the post of Chairman, Coir Board.

(c) The Chairman of the Rubber and Coir Boards is appointed by the Central Government in pursuance of Section 4(J)

(a) of the Rubber Act, 1947 (XXIV of 1947) and Section 4(3) of the Coir Industry Act, 1953 respectively. The appointment of non-officials as Chairman, Rubber Board, between the years 1947 to August, 1955 was by election from amongst the members of the Board.

Corruption Cases against State Trading Corporation Officers

2669. DR. SUSHILA NAYAR :
SHRI A. SREEDHARAN :
SHRI K. LAKKAPPA :

Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that during Audit in the year 1968, some corruption cases against some officers of the State Trading Corporation of India were found ; and

(b) if so, the number of officers so involved and the action taken by Government against those Officers ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) No, Sir.

(b) Does not arise.

Satellite for Broadcasting of Educational Programmes for Villagers

2670. SHRI K. P. SINGH DEO :
SHRI HARDAYAL
DEVGUN :
SHRI CHENGALRAYA
NAIDU :
SHRI NARAIN SWARUP
SHARMA :
SHRI RAM SWARUP
VIDYARTHI :
SHRI OM PRAKASH
TYAGI :

Will the PRIME MINISTER be pleased to state :

(a) whether it is a fact that Government have been considering a U.S. proposal to install a satellite for broadcasting educational programmes for villagers in the country ;

(b) whether the proposal has been finalised ; and

(c) if so, the details thereof ?

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY AND MINISTER OF PLANNING (SHRIMATI INDIRA GANDHI) : (a) Government have under discussion and study a collaborative experiment with National Aeronautics and Space Administration (NASA) of the United States of America in which the feasibility of the direct broadcast of television signals from satellites would be tested ; the programmes to be transmitted will be entirely our responsibility.

(b) No, Sir.

(c) Does not arise.

Foreign Exchange Provided for Importing Spares of Tractors

2671. SHRI KAMESHWAR SINGH : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) whether it is a fact that Government provided foreign exchange for the import of spare parts for the already imported tractors in 1968-69 ; and

(b) if so, the amount of foreign exchange provided ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Yes, Sir.

(b) The actual imports of tractors parts during 1967-68 and 1968-69 (upto October, 1969) have been of the order of Rs. 630.0 lakhs and Rs. 491.0 lakhs respectively.

Import of Cars

2672. SHRI KANWAR LAL GUPTA : Will the Minister of FOREIGN TRADE AND SUPPLY be pleased to state :

(a) the names and addresses of the persons who imported cars from abroad during the last three years ;

(b) the cases in which Government took preliminary objection for permitting the import of cars from abroad ; and

(c) the number of cases in which cars were not allowed to be imported, giving the names and addresses of such persons ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE AND SUPPLY (SHRI RAM SEWAK CHOWDHARY) : (a) Details of Customs Cleara-